

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.550/97

DATE OF ORDER : 08-05-1997

Between :-

Koyya Anjaneyulu

.. .. Applicant

And

1. Central Board of Worker's Education,
rep. by its Director, North Ambazari Road,
Nagpur.
2. Regional Director, Worker's Education
Centre, Allipuram, Visakhapatnam.
3. K.Lakshmana Rao,

.. .. Respondents

-- -- --

Counsel for the Applicant : Shri P.B.Vijay Kumar

Counsel for the Respondents : Shri Kota Bhaskar Rao, CGSC

-- -- --

CORAM:

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Order per Hon'ble Shri H.Rajendra Prasad, Member (A)).

-- -- --

*Dr/
6r*

... 2.

(Order per Hon'ble Shri H.Rajendra Prasad,
Member (A)).

• • •

Heard Shri P.B.Vijay Kumar, learned counsel for the applicant and Shri Kota Bhaskar Rao, learned standing counsel for the respondents.

2. The applicant, who has been working in the office of Workers Education Centre, Visakhapatnam, has recently been transferred to the office of the Regional Director, Workers Educational Centre, Hyderabad. He has been working in the office of the Regional Director, Worker's Education Centre, Visakhapatnam, since 1964. The applicant expresses certain personal difficulties in complying with the transfer order and mentions that he is nearing his superannuation. He has not, however, made any representation to the concerned authorities i.e. the Central Board of Workers Education, Nagpur. He may do so now. The Respondent No.1, on receipt of such a representation, may examine the same on merits and feasibility for taking appropriate decision in the matter within 3 weeks from the date of receipt of such a representation from the applicant.

3. Thus the O.A. is disposed of at the admission stage. No costs.

(H.RAJENDRA PRASAD)
Member (A)

Dated: 8th May, 1997.
Dictated in Open Court.

A.J.M.
Deputy Registrar (J.G.)

av1/

O.A.550/97

To

1. The Director, ~~xxxxxxxxxx~~
Central Board of Workers Education,
North Ambazari Road, Nagpur.
2. The Regional Director, Worker's Education, Centre,
Allipuram, Visakhapatnam.
3. One copy to Mr.P.B.Vijayakumar, Advocate, CAT.Hyd.
4. One copy to Mr.K.Bhaskar Rao, Addl.CGSC.CAT.Hyd.
5. One copy to Hon'ble Member(A) CAT.Hyd.
6. One copy to D.R.(A) CAT.Hyd.

pvm.

off
11/6/97

T. COURT

TYPED BY

CHECKED BY

COMPIRED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE

VICE-CHAIRMAN

and

THE HON'BLE MR.H. RAJENDRA PRASAD:M(A)

Dated: 8 - 5 - 1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

C.A.No.

550/97

T.A.No.

(w.p.)

Admitted and Interim directions
Issued

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs

केंद्रीय प्रशासनिक अधिकार बोर्ड
Central Administrative Tribunal

प्रेषण/DESPATCH

10 JUN 1997

हैदराबाद आमदारी
HYDERABAD BENCH